

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 67 of 2020

In the matter of:

Manjunath Dasappa & Anr.

....Appellants

Vs.

Transglobal Power Ltd. & Ors.

....Respondents

Present

**For Appellant: Mr. Arjun Asthana, Mr. Abhijeet Sinha, Mr. Sidhartha
Sharma, Ms. Sreenita Ghoshdastider and Mr. Mannan
Shishodia, Advocates**

**For Respondent: Mr. Arun Sri Kumar, Mr. Kaustav Saha, Advocate for R-1
to 5.
Mr. T.K. Bhaskar, Advocate**

**ORDER
(Virtual Mode)**

23.03.2021: Due to paucity of time, the matter is adjourned.

Learned Counsel for the Appellant is permitted to file relevant citations
within ten (10) days.

Let the matter be fixed 'For Hearing' on **13th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

SC/RR